

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00052/2020

Wednesday, this the 17th day of March 2021

C O R A M :

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

(By Advocate Mr.K.P.S.Suresh)

versus

The Director
National Physical & Oceanographic Laboratory
Ministry of Defence, Trikkakkara
Cochin – 682 021Respondent

(By Advocate Mr.N.Anilkumar,SCGSC)

This application having been heard on 17th March 2021, this Tribunal on the same day delivered the following :

ORDER (ORAL)

HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER

The applicant in this Original Application has prayed for the following reliefs:

"1. To direct the 1st respondent to supply a certified copy of the Service Book to the applicant against the prescribed fee, if any.

2. Such other relief as may be prayed for and this Hon'ble Tribunal may deem fit to grant. “

2. When the matter was taken up today for consideration, counsel for the respondents has produced the original file (Service Book) along with an attested copy of the same for giving to the counsel for the applicant. Counsel for the applicant is permitted to inspect the file today.

3. On a perusal of the Original Application, it appears that the only relief prayed by the applicant is to get the file details and now the respondents have filed the original file along with a copy to the applicant.

4. In view of the above circumstances, nothing survives in this O.A for further adjudication. Hence the Original Application is disposed of as above. No costs.

K.V.EAPEN
ADMINISTRATIVE MEMBER

P.MADHAVAN
JUDICIAL MEMBER

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List of Annexures

Annexure A1 - True copy of the RTI application dated 18.11.2019

Annexure A2 - True copy of the RTI rejection letter No.NPOL/CPIO/019 dated 26.11.2019

Annexure A3 - True copy of the application for certified copy of Service Book to the respondent dated 9.12.2019.

Annexure R1 - True copy of letter dated 16.2.1996 received from the applicant surrendering his Identity Card.

Annexure R2 - True copy of the letter dated 28.12.2018 issued by office of the respondent

Annexure R3 - True copy of letter No.NPOL/A/FIN/319/SS/SB178 dated 31.01.2020

Annexure R4 - True copy of an extract from the Appendix 9 to the GFR 2017.

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